

ITEM NO.116

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10904-10905/2025

PRASHANT KUMAR VERMA

Appellant(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS
SAMITI LIMITED & ANR.

Respondent(s)

IA No. 146517/2024 - EXEMPTION FROM FILING O.T.
IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 10913/2025 (III-A)
IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 158669/2024 - EXEMPTION FROM FILING O.T.

C.A. No. 10916/2025 (III-A)
IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 180596/2024 - EXEMPTION FROM FILING O.T.
IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10908/2025 (III-A)
IA No. 146458/2024 - EXEMPTION FROM FILING O.T.
IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No. 10917/2025 (III-A)
IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 171424/2024 - EXEMPTION FROM FILING O.T.
IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10912/2025 (III-A)
IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 164376/2024 - EXEMPTION FROM FILING O.T.

C.A. No. 10906-10907/2025 (III-A)
IA No. 146414/2024 - EXEMPTION FROM FILING O.T.
IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10909-10910/2025 (III-A)

IA No. 149656/2024 - EXEMPTION FROM FILING O.T.

IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10918/2025 (III-A)

IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 172905/2024 - EXEMPTION FROM FILING O.T.

IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10919/2025 (III-A)

IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 183674/2024 - EXEMPTION FROM FILING O.T.

IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10914/2025 (III-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 168154/2024 FOR EXEMPTION FROM FILING O.T. ON IA 168156/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 168157/2024

IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 168156/2024 - EXEMPTION FROM FILING O.T.

IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10915/2025 (III-A)

IA No. 178933/2024 - EXEMPTION FROM FILING O.T.

IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10911/2025 (III-A)

IA No. 154329/2024 - EXEMPTION FROM FILING O.T.

IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

Diary No(s). 59012/2024 (XI)

IA No. 330503/2025 - CONDONATION OF DELAY IN FILING

IA No. 330505/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 330502/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 330501/2025 - EXEMPTION FROM FILING O.T.

Date : 03-06-2026 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR**

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Ashish Pandey, AOR

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Mr. Lalan Chaudhary, Adv.
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Mr. Rajesh Tiwari, Adv.
Mr. Rajesh Tiwari, Adv.
Mr. Rajesh Riwari, Adv.
Mr. Ram Lal Roy, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

In view of the letter circulated by learned counsel for the appellant(s) seeking adjournment due to personal difficulty, list the matter after Partial Court Working Days.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR